

**IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED 06.07.2021

II Session 2.45 PM to 5.45 PM	
SL. NO.	ARGUMENTS
1.	O.S. 163/2008
2.	O.S. 669/2009
3.	O.S. 491/2010
4.	O.S. 1407/2012
5.	O.S. 47/2013
6.	O.S. 193/2014
7.	O.S. 1225/2014
8.	O.S. 115/2016
9.	O.S. 343/2017
10.	O.S. 1429/2019
CALL ON	
11.	O.S. 1097/2011
HEARING	
12.	O.S. 919/2005
13.	O.S. 931/2009
14.	O.S. 1165/2009
15.	O.S. 1019/2011

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be posted to afternoon session.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 06.07.2021
1ST SESSION P.O IS ON TRAINING**

IIND SESSION AT 2.45 P.M	
SL.NO.	SUMMONS
1	O.S. 1636/2019
2	O.S. 2/2020
	NOTICE
3	O.S. 1588/2013
4	MISC.22/2019
5	O.S. 160/2021
	HEARING
6	O.S. 826/2009
7	EX. 23/2010
8	O.S. 26/2011
9	MISC.29/2016
10	O.S. 98/2017
	EVIDENCE
11	O.S. 288/2001
12	EX. 27/2007
13	O.S. 106/2011
14	O.S. 446/2014
15	O.S. 940/2016

Sd/-
I/c I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 06.07.2021

I ST SESSION AT 11 A.M HEARING	II ND SESSION AT 2.45 P.M STEPS
1. O.S. 1046/2015	16. FDP. 8/2009
2. O.S. 1002/2016	17. EX 9/2015
3. O.S. 1058/2017	18. O.S. 976/2016
4. O.S. 872/2020	19. O.S. 1238/2016
5. O.S. 1158/2020	20. O.S. 446/2017
EVIDENCE	SUMMONS
6. O.S. 1190/2012	21. O.S. 534/2021
7. O.S. 1352/2012	ORDERS
8. O.S. 1412/2012	22. O.S. 934/2020
9. O.S. 1494/2012	23. O.S. 1042/2020
10. O.S. 1498/2012	24. O.S. 448/2021
11. O.S. 1632/2012	JUDGMENT
ARGUMENTS	25. O.S. 1048/2007
12. O.S. 1714/2006	26. O.S. 824/2011
13. O.S. 1018/2014	OBJECTIONS
14. O.S. 1398/2014	27. FDP 5/2011
OBJECTION	28. O.S. 76/2020
15. O.S. 62/2021	29. O.S. 374/2020
	30. O.S. 1072/2020

Date: 05.07.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 06-07-2021

Morning - Sessions

HEARING

1	O.S. 793/2010
2	O.S. 909/2010
3	O.S. 235/2011
4	O.S. 735/2011
5	O.S. 1225/2011
6	O.S. 1653/2012
7	O.S. 1107/2013
8	O.S. 1083/2014
9	O.S. 267/2015
10	O.S. 269/2015

EVIDENCE

11	O.S. 1179/2007
12	O.S. 291/2010
13	O.S. 655/2010
14	O.S. 79/2011
15	O.S. 567/2011

Afternoon - Sessions

HEARING

1	O.S. 743/2015
2	O.S. 1491/2015
3	O.S. 285/2016
4	O.S. 811/2017
5	O.S. 703/2018

ISSUES

6	O.S. 1457/2018
7	O.S. 931/2019 (call on)
	ARGUMENTS
8	O.S. 1557/2007 c/w 289/2005
9	O.S. 1531/2008
10	O.S. 1279/2015
11	O.S. 1419/2016

ORDERS

12	O.S. 1343/2016
13	O.S. 205/2018
14	O.S. 659/2018

JUDGEMENT

15	O.S. 513/2015
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Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru

